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- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of beneficiaries, targets laid down and outcomes envisioned by implementation of e-education in the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) Sir, the broadband infrastructure facility is the medium to access the internet. Anybody connected to internet using this infrastructure can have access to all the e-content relating to education available on the World Wide Web.

The Ministry is presently implementing the National Mission on Education through Information and Communication Technology (NMEICT) to leverage the potential of ICT, in teaching and learning process for the benefit of all the learners in Higher Education Institutions in any time any where mode. Under the Mission, more than 700 courses in various disciplines in engineering and science are available on-line under National Programme on Technology Enhanced Learning (NPTEL). E-content for 8 undergraduate subjects has also been generated by the Consortium of Educational Communication (CEC) in collaboration with its Media Centers. Over 100 Virtual Labs in 9 Engineering and Science disciplines, comprising about 770 experiments are currently ready for use and available. 1500 Spoken Tutorials are available on line. More than 200 courses for design have been created. The details about NMEICT Mission are available at www. nmeict.ac.in. Using computer infrastructure and connectivity, the reach of these facilities is ensured to the learners.

## Relaxation under Section 23 of RTE Act

3200. SHRI P. L. PUNIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of States granted relaxation under Section 23 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009;
- (b) the number, intake and courses run by teacher training institutes recognized by National Council for Teacher Education, State-wise, and management-wise;
- (c) whether there is any shortage of teacher training institutes as compared to the required number of teachers to fulfil the pupil teacher ratio, as per the Schedule of the Act; and
  - (d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Since the enactment of Right of Children to Free and Compulsory Education (RTE) Act, 13 States (Assam, Bihar, Chhattisgarh, Himachal Pradesh, Odisha, Madhya Pradesh, Manipur, Meghalaya, Nagaland, Tripura, Uttar Pradesh, Uttarakhand and West Bengal) have been granted relaxations under Section 23 of the RTE Act from time to time.

- (b) As on 31st March, 2014, National Council for Teacher Education (NCTE) has recognized 17254 courses with a total intake of 1,325,341. The State-wise details are given in Statement (See below).
- (c) and (d) The Schedule of the RTE Act specifies the Pupil Teacher Ratio (PTR) as not exceeding 1: 40 for primary schools and 1:35 in upper primary schools. As against this, the PTR in 2013-14 was 1: 26 for all schools.

Statement Details of Institutions recognised by NCTE as on 31.03.2014

State/UT	D.EI.Ed.		B.Ed.		M	.Ed.	Others		Total	
	Course	Intake	Course	Intake	Course	Intake	Course	Intake	Course	Intake
1	2	3	4	5	6	7	8	9	10	11
ERC										
Arunachal	7	345	8	800	0	0	0	0	15	1145
Pradesh										
Assam	22	1320	57	4925	5 4	85	0	0	83	6330
Bihar	77	5150	200	22010	5	145	2	100	284	27405
Jharkhand	33	1910	117	11950	5	135	2	200	157	14195
Manipur	8	400	10	1230	2	50	1	100	21	1780
Meghalaya	11	624	6	600	1	35	0	0	18	1259
Mizoram	1	330	2	150	1	35	0	0	7	515
Nagaland	1	210	8	780	1	35	0	0	13	1025
Odisha	77	6990	21	2153	7	205	10	474	115	9822
Sikkim	1	190	3	300	1	25	0	0	8	515
Tripura	4	480	5	650	2	60	1	60	121	1250
West Bengal	291	14730	288	29547	10	270	25	1220	614	45767
Total	542	32679	725	75095	39	1080	41	2154	1347	111008

118 Written Answers to			[	RAJYAS	SABI	HA]	Unstarred Questions			
1	2	3	4	5	6	7	8	9	10	11
				WF	RC					
Chhattisgarh	41	2050	126	13000	18	630	16	3620	201	19300
Madhya Pradesh	462	22660	472	48900	76	1590	69	4415	1079	77565
Maharashtra	1515	75003	577	60020	153	4010	150	8235	2395	147268
Goa	4	195	4	400	1	10	1	50	10	655
Gujarat	554	27670	329	32235	85	2175	109	5165	1077	67245
Daman and Diu	3	150	60	6000	0	0	0	0	63	6150
Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0
Total	2579	127728	1568	160555	333	8415	345	21485	4825	318183
				NR	AC.					
Uttarakhand	11	777	126	12970	8	200	8	390	153	14337
Chandigarh	5	340	5	1400	3	200	4	340	17	2280
Rajasthan	332	16720	768	89000	47	1475	21	935	1168	108130
Punjab	174	6900	192	27150	47	1540	32	1355	445	36945
Himachal Prades	sh 39	3298	75	9175	13	585	6	280	133	13338
Haryana	355	21593	495	60330	38	990	36	2172	924	85085
Delhi	90	4913	24	3787	9	225	8	1435	131	10360
Uttar Pradesh	1140	64351	1265	144200	125	3285	210	9974	2740	221810
Total	2146	118892	2950	348012	290	8500	325	16881	5711	492285
				SR	C					
Andhra Pradesh	732	37597	591	66720	53	1308	178	11365	1554	116990
Tamil Nadu	795	57388	686	77234	141	3605	51	2730	1673	140957
Karnataka	956	52133	411	41467	50	1847	126	6255	1543	101702
Kerala	244	11344	193	22510	45	1195	12	842	494	35891
Puducherry	52	3970	37	3750	12	300	1	50	102	8070
Andaman and Nicobar Islands	1	60	2	120	1	25	0	0	4	205
Lakshadeep	1	50	0	0	0	0	0	0	1	50
Total	2781	162542	1920	211801	302	8280	368	21242	5371	403865
GRAND TOTAL	8048	441841	7163	795463	964	26275	1079	61762	17254	1325341

Note: Details, Management-wise are available with the affiliating bodies i.e. Universities and SCERTs of the concerned State